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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

Co. Appeal No. 37/252/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.11.2017**

Name of the Company:

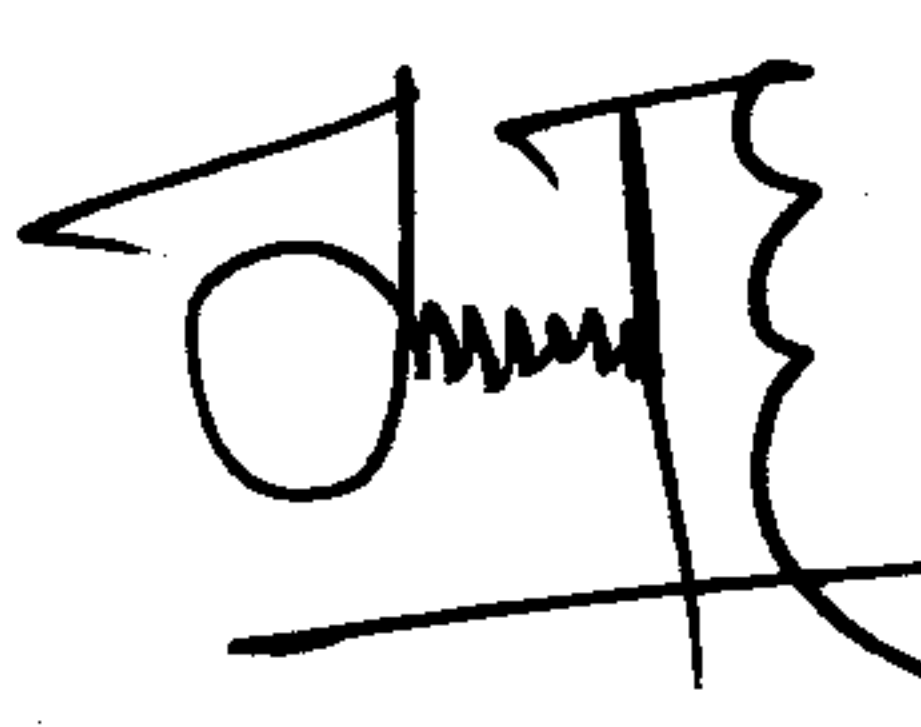
Dhaval Bahti & Anr.

V/s.

Registrar of Companies, Gujarat.

Section of the Companies Act:

Section 252 of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	NAVEEN KUMAR MANDOVARA	PRACTISING CHARTERED ACCOUNTANT M. No. FCA 117422	REPRESENTING APPLICANTS	
2.				

ORDER

Learned FCA Mr. Naveen Mandovara present for Appellant. None present for ROC.

Proof of service of notice of date of hearing on ROC filed.

Bank statements of accounts of company filed.

Appellant is directed to file latest income tax return.

Notice on ROC served on 30.10.2017.

Hence, list the matter on 21.11.2017 for objections of ROC, if any and for hearing.


BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

Dated this the 14th day of November, 2017.